

Annexure – 7

Name of the corporate debtor: Laxmi Pipes Limited; Date of commencement of CIRP: 17.05.2023 (Order served to IRP dated 17.05.2023); List of creditors as on: 29.08.2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, they may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC, if applicable					
1	Department of Trade & Taxes	Yes	20.06.2023	25,341	25,341	Government Dues	NA	NA	NA	0	NA	NA	NA	-	NA
2	Electricity Department	Yes	22.08.2023	39,63,203	-	Electricity Dues	NA	NA	NA	0	NA	NA	NA	39,63,203	NA
	Total			39,88,544	25,341									39,63,203	